

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2347
ANSWERED ON:07.12.2012
GREEN RATING NORMS
Vijayan Shri A.K.S.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government proposes to make it mandatory for all new Government buildings and of the public sector undertakings to seek new green rating norms in an effort to ensure energy efficiency and tackle climate change threats;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether this initiative will only be limited to new buildings or any effort is being made to cover the old buildings so that the proposed aim of minimising the demand for non-renewable resources and maximising its utilisation is met in all other Government buildings; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): No, Madam. However, the Ministry of New & Renewable Energy is implementing a programme on Energy Efficient Solar/Green buildings which aims to promote the construction of energy efficient solar/green buildings and renewable energy applications in buildings including a green building rating system-Green Rating for Integrated Habitat Assessment (GRIHA). Further, the Bureau of Energy Efficiency (BEE) has also developed Energy Conservation Building Code (ECBC) for ensuring energy efficiency in buildings. These are voluntary and are not proposed to be mandatory.

(c)&(d): The Ministry is promoting installation of renewable energy systems and devices in the country in the existing buildings also including buildings in the Government sector under various programmes. The Ministry is also providing incentives under the Energy Efficient Solar/Green Building Programme towards capacity buildings, awareness etc. for the green buildings. However, GRIHA Rating System and ECBC are applicable for the construction of new buildings only.